

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 318 OF 2016 &  
IA NO. 659 OF 2016**

**Dated: 10<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**South Indian Sugar Mills Association (Karnataka) ...Appellant(s)  
Vs.  
Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R.2, 5 & 6

**ORDER**

List the matter on **04.05.2017**. Interim order to continue till then.

**(I. J. Kapoor)  
Technical Member**

*ts/kt*

**(Justice Ranjana P. Desai)  
Chairperson**